NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.17/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE PARTIES: M/s. Captain Vasant Shah

V/s. M/s. Seven Islands Shipping Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59, 213, 241, 242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
١.	Mustafa Kachwan Respondent No. 7	SOUGHY KACHWAU MISAR & LO	X/a
2.	Dinesh Pednekar alw Bhavin Gada	ELP	m-
5.	Ambareen Rujawar Respondent Nos, 1,2; Dipen Furia Respondent Mo. 4. Mr. Sharam Jautiam Mr. RMKIT Lonia . A Mr. Zimit Shan . A	Shah & Furia Associates Pastner i, ADV ADVOCATE FOR	PETITIONER

Order

CP. No. 17/59,213,241,242/NCLT/MB/MAH/2016

On the mentioning of the Company Petition, since the Petitioner side is agreed for completion of the pleadings, Respondents are hereby directed to file reply within 3 weeks and Rejoinder, if any, in 2 weeks thereafter.

List this matter for main hearing on 23.09.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 22nd August, 2016.